

it is now possible for the Chinese to send their troops to Chumithang bordering Nathula in Sikkim; and

(d) if so, government's reaction to these developments?

**THE MINISTER OF DEFENCE (SHRI SWARAN SINGH):** (a) to (d). Across our northern border and the borders of Sikkim, Bhutan and Nepal, the Chinese have been engaging themselves in road building activity and Chinese troops also continue to remain in strength. Logistic capability of the Chinese forces has improved. Government keep a close watch on the Chinese activities across our borders with a view to safeguarding the territorial integrity of the country and are alive and alert to these activities with a view to evolving counter-measures.

**Agreement between USA and USSR about non-Proliferation of Nuclear Weapons**

270. SHRI D. N. PATODIA:

SHRI KANWAR LAL GUPTA:

SHRI N. S. SHARMA:

SHRI SHARDA NAND:

SHRI RAGHUVIR SINGH

SHASTRI:

SHRI T. D. RAMABADRAN:

SHRI SAMAR GUHA:

SHRI DHIRESWAR KALITA:

SHRI R. R. SINGH DEO:

SHRI BEDABRATA BARUA:

SHRI DEIVEEKAN:

SHRI Y. A. PRASAD:

SHRI MOHSIN:

SHRI SRINIBAS MISRA:

SHRI P. N. SOLANKI:

SHRI D. N. DEB:

SHRI ATAL BIHARI

VAJPAYEE:

SHRI LILADHAR KOTOKI:

SHRI BENI SHANKER

SHARMA:

SHRI SHRI GOPAL SABOO:

SHRI CHINTAMANI

PANIGRAHI:

SHRI YASHPAL SINGH:

SHRI MADHU LIMAYE:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

3092(A) LSD—3.

(a) whether it is a fact that an agreement has been reached between USSR and USA for non-proliferation of nuclear weapons;

(b) if so, the broad details thereof; and

(c) the reaction of the Government of India thereto?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI):** (a) Yes, Sir. They have presented identical revised draft Treaties on the non-proliferation of nuclear weapons at Geneva.

(b) A copy of the revised draft treaty presented by the USA and the USSR to the Eighteen Nation Disarmament Committee at Geneva on January 18, 1968 is laid on the Table. [Placed in Library. See No. LT-44/68].

(c) The revised text does not fully confirm to the Principles on which a Treaty should be based, as set out in the U.N. General Assembly Resolution No. 2028(XX).

**Commercial Broadcast on A.I.R.**

271. SHRI D. N. PATODIA:

SHRI T. D. RAMABADRAN:

SHRI GEORGE FERNANDES:

SHRI PREM CHAND VERMA:

SHRI CHENGALRAYA

NAIDU:

SHRI S. C. SAMANTA:

SHRI K. N. PANDEY:

SHRI HIMATSINGKA:

SHRI BEDABRATA BARUA:

SHRI D. N. DEB:

SHRI HARDAYAL DEVGUN:

SHRI P. N. SOLANKI:

SHRI Y. A. PRASAD:

SHRI R. R. SINGH DEO:

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state:

(a) what has been the experience of the working of the scheme of Commercial broadcasting by A.I.R. so far;

(b) whether it is a fact that Com-

mercial broadcasting by the A.I.R. will be extended to some more stations and if so, their names;

(c) whether the advertisements by A.I.R. has affected the advertisement revenue of the newspapers; and

(d) what is the total revenue earned so far by A.I.R. through radio advertisement?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH):** (a) The experience of the working of the Bombay Pilot Project of commercial broadcasting over All India Radio has been wholly satisfactory. Demand for time far exceeds availability.

(b) Yes. The stations to which the service will be extended are being finalised.

(c) Commercial advertisements on A.I.R. do not appear to have adversely affected newspaper advertisement revenue.

(d) The net revenue, after deducting commission for advertising Agencies, was about Rs. 9,60,000 during the quarter ended January, 1968.

#### **Indian Embassy in Dacca**

272. **SHRI N. K. SANGHI:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether it is a fact that the Indian diplomats/employees of the Indian Embassy in Dacca have been put under severe surveillance and their movements are being closely watched; and

(b) if so, the steps taken by Government in the matter?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI):** (a) and (b). Members of the staff of the Indian Deputy High Commission in Dacca have always been under strict

surveillance, which has been tightened since the beginning of this year. On several occasions, the Indian Missions in Pakistan have protested to the Government of Pakistan against incidents of harassment of Indian Diplomats which are in violation of the Vienna Convention and accepted standards of international relations.

#### **Transmitter for Karnal**

273. **SHRI ABDUL GHANI DAR:** Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state:

(a) whether any memorandum has been received by Government for locating a transmitter colony in the district of Karnal; and

(b) if so, from whom it has been received and the action taken thereon?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH):** (a) and (b). A representation has been received from some of the residents of Pundri in the district of Karnal for locating a transmitting colony in their township. No. decision regarding the location of the proposed transmitter in the Haryana State has been taken.

#### **Ban on U.N. Publication**

274. **SHRI P. GOPALAN:**  
**SHRI UMANATH:**  
**SHRI A. K. GOPALAN:**

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether it is a fact that the United Nations publication "Economic Development in Asia and Far East—the work of ECAFE" has been banned by Government; and

(b) if so, the reasons therefor?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI):** (a) and (b). The U.N. publication entitled "Helping Economic Development in